

1	2	3	4
9.	Gulendi	12.06	2.47
10.	Piplait Lift	11.34	9.69
11.	Olwara Lift	9.70	4.68
12.	Kareli	9.14	3.62
13.	Karal	26.12	4.80
14.	Hindoi	12.23	2.92

[Translation]

#### Poisonous Elements

2195. DR. MADAN PRASAD JAISWAL :  
SHRI RAM TAHAL CHAUDHARY :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the poisonous elements of chemical pesticides used in foodgrains have resulted in serious health hazards;

(b) if so, whether any study has been conducted in this regard and if so, the findings thereof; and

(c) the steps taken by the Government to minimise the impact thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Pesticides registered under Insecticides Act, 1968, after evaluation and efficacy, are restrictively used in grain storage for prophylactic and curative treatments against stored grain pests. Studies conducted by various research institutions have revealed that the residues of pesticides, when used at recommended doses and interval do not pose any health hazard.

(c) Steps being taken to minimise the harmful effect of chemical pesticides on foodgrains include:

- (1) Spraying of recommended insecticides on grain bags as prophylactic measures.
- (2) Not spraying directly on foodgrains or mixing with foodgrains.
- (3) Carrying out proper aeration of treated foodgrains before issuing them for consumption.

[English]

#### Irrigation Projects

2196. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state:

(a) whether the foreign banks, International Financial Institutions and NABARD have sanctioned funds during 1997-98 for executing some medium and major irrigation projects in the country; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) During 1997-98 only Overseas Economic Cooperation Fund (OECF), Japan has sanctioned an amount of Yen 7760 Million (Approx. Rs. 265 crores) for "Rengali Major Irrigation Project", Orissa for which an agreement was signed in December, 1997. Details of funds sanctioned by NABARD for executing major & medium irrigation projects are being collected and will be laid on the Table of the House.

#### Hydel Power Projects

2197. SHRI RAMPAL SINGH : Will the PRIME MINISTER be pleased to state:

(a) the ongoing small hydel power projects in the hilly areas;

(b) the present status of each project; and

(c) the number of small hydel power projects likely to be completed by the end of the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) Ministry of Non-Conventional Energy Sources deals with small hydro power projects upto 3 MW station capacity. So far, 216 small hydro power projects with an aggregate capacity of 155.38 MW have been installed in the country and 208 SHP projects aggregating to 230.40 MW are ongoing. These projects are located both in the hilly areas as well as in the plains. Out of these, the Ministry of Non-Conventional Energy Sources is supporting 82 demonstration SHP projects aggregating to 96.37 MW in 19 States & UTs. Project-wise details of ongoing small hydro power projects in hilly areas under the MNES Subsidy Scheme is given in the attached Statement. 19 of these SHP projects are likely to be completed during the current financial year.

**Statement**

*Details of ongoing small hydro power projects in the hilly areas (upto 3 MW station capacity)  
under MNES Subsidy Scheme*

Sl. No.	Name of State/ Project	Total Capacity (kW)	Present Status
1	2	3	4
<b>HIMACHAL PRADESH</b>			
1.	Jubal	150	Commissioned.
2.	Manali	200	-do-
3.	Holi	3000	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
4.	Sal Stage II	2000	-do-
5.	Bhabha Aug.	3000	-do-
6.	Gumma	3000	-do-
<b>UTTAR PRADESH</b>			
7.	Bilkot	50	Commissioned.
8.	Khet	100	-do-
9.	Karmi	50	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99
10.	Bagar	50	-do-
11.	Lathi	100	-do-
12.	Naini	50	Commissioned.
13.	Gogina	100	-do-
14.	Leti	50	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
15.	Baichem	100	Commissioned.
16.	Surag	50	-do-
17.	Badiyakot	100	-do-
18.	Khati	50	Orders placed. The project execution is under review in the State due to site problems.
19.	Jumaged	1200	Main equipments installed. Work in advanced stage. Commissioning during 1998-99.
20.	Urgam	3000	Commissioned.
21.	Jankichatti	200	-do-
22.	Islaged	200	-do-

1	2	3	4
23.	Dlor Extn.	50	Commissioned.
24.	Ghagaria Extn.	50	-do-
<b>TAMILNADU</b>			
25.	Mukurthy	700	-do-
<b>BIHAR</b>			
26.	Neterhat	50	Preliminary works in progress. Commissioning by 1999-2000.
27.	Sadani	1000	-do-
28.	Lower Ghaghari	400	-do-
<b>SIKKIM</b>			
29.	Rohomchu	3000	Main equipments supplied. Civil Work in progress. Commissioning during 1999-2000.
<b>WEST BENGAL</b>			
30.	Rongmok & Cedars	500	Commissioned.
31.	Mungpoo Kali Khola	3000	Civil Work to be initiated. Orders for E&M equip. under finalisation. Commissioning by 2000-01.
<b>ARUNACHAL PRADESH</b>			
32.	Sirnyuk	2000	Commissioned.
33.	Domkhrong	2000	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
34.	Sipit	2000	-do-
35.	Siddip	3000	Main equipments supplied. Civil Work in progress. Commissioning during 1998-99.
36.	Liromoba	2000	-do-
37.	Kitpi	3000	Main equipments supplied. Civil Work in progress. Commissioning during 1998-99.
38.	Kush	2000	Main equipments supplied. Civil Work in preliminary stage. Commissioning during 1999-2000.
<b>MANIPUR</b>			
39.	Khuga Stage-II	250	Equipments supplies in progress. Civil Work in preliminary stage. Commissioning by 1999-2000.
40.	Singda	750	-do-
<b>MEGHALAYA</b>			
41.	Gaiwang	100	Main equipments supplied. Civil Work in preliminary stage. Commissioning during 1999-2000.
42.	Rongap	100	-do-

1	2	3	4
<b>MIZORAM</b>			
43.	Teirei	3000	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
44.	Tuipanglui	3000	-do-
45.	Kau-Tlabung	3000	-do-
<b>NAGALAND</b>			
46.	Horangki	1500	Main equipments supplied. Civil Work in advanced stage. Commissioning during 1998-99.
47.	Telangsao	600	Main equipments supplied. Civil Work in progress. Commissioning during 1998-99.
<b>TRIPURA</b>			
48.	Saikerbari	100	Orders for Civil works E&M equip. to be placed. Commissioning by 2000-01.
<b>TOTAL</b>		<b>53950</b>	

### Slaughter Houses

2198. SHRI ANANT KUMAR HEGDE : Will the PRIME MINISTER be pleased to state:

(a) the details of slaughter houses operating in the National Capital Region of Delhi; and

(b) the measures taken by the Government to prevent unauthorised slaughtering of animals in different parts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Municipal Corporation of Delhi is operating one registered slaughter House at Idgah, Delhi.

(b) Slaughter of animals is a state subject under the control of local bodies. For prevention of unauthorised slaughtering, raids and other measures are taken by the local bodies. The state Governments have been informed to prevent unauthorised slaughter.

A Centrally sponsored scheme "Improvement/ Modernisation of Slaughter Houses" is being implemented by this Ministry to provide hygienic slaughter facilities and prevention of unauthorised slaughter of animals.

### North Eastern Council

2199. KUMARI MAMATA BANERJEE : Will the PRIME MINISTER be pleased to state:

(a) whether North Eastern Council (NEC) is being revamped; and

(b) if so, the details of the proposals taken up for speedy development of North Eastern States including Sikkim and special Budgetary provisions, if any, being made from Central Pool?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) A decision 'in principle' has been taken by the Government to restructure the NEC on the following lines:—

(i) Deputy Chairman, Planning Commission will be the Chairman of the NEC; (ii) NEC will have greater involvement and coordination with the Planning Commission and it will function exclusively for the development of the North-East and will have no security functions; and (iii) Sikkim will be brought within the ambit of the NEC.

(b) The steps taken by the Government for speedy development of North Eastern States and Sikkim include, inter-alia, adoption of a "Project Approach" with an accent on completion of priority to on-going projects to be identified in consultation with the State Governments and the North Eastern Council (NEC) and creation of a non-